

ITEM NO.4

COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Special Leave Petition (Crl) No. 4454 of 2017

[Arising out from the final judgment and order dated 12.04.2017 in Criminal Misc. Writ Petition No. 5519 of 2017 passed by the High Court of Judicature at Allahabad]

Avaneesh Kumar Pandey

Petitioner(s)

VERSUS

State of U.P. and Ors.

Respondent(s)

[For exemption from filing O.T.]

Date : 14/06/2017 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL
HON'BLE MR. JUSTICE DEEPAK GUPTA
[VACATION BENCH]

For Petitioner(s) Mr. Vijay Pal Sharma, Adv.
Mr. J.N. Singh, Adv.
Mr. Anoop Kumar Srivastava, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Issue notice.

(Meenakshi Kohli)
Court Master (SH)

(Sharda Kapoor)
Assistant Registrar (NS)